



**LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

F.N.20/6/President/2021/LAS-VII/Leg./ 10606

Dated: 15.07.2022

To,

✓ Hon'ble Members,  
Delhi Legislative Assembly,  
Delhi.

Sub: Presidential Election, 2022- voting by Covid-19 positive Elector-  
instructions -regarding.

Madam/ Sir,

As per directions of the Election Commission of India I am directed to state that Covid positive electors, if any, will be allowed to cast vote in the last hour of polling or after all other non-Covid electors have cast their vote.

Further, as a precautionary measure, all electors will also be subjected to thermal checking and in case of any elector being found with covid symptoms, they will be requested to vote in the last hour of polling i.e. after 4PM. For the benefit of Hon'ble Members facility of Medical Room and isolation room has also been arranged.

Yours Sincerely,

Encl: As above.

  
(C. Velmurugan)

Assistant Returning Officer/Joint Secretary (LAS)

Telefax: 011-23890468, 23890371

Email-assemblydelhi@gmail.com

F.N.20/6/President/2021/LAS-VII/Leg./ 10607-609 Dated: 15.07.2022

Copy for information to:-

1. Secretary to the Hon'ble Speaker, Legislative Assembly of NCT of Delhi, Delhi-54
2. AAP Party Office, Legislative Assembly of NCT of Delhi, Delhi-54
3. BJP Party Office, Legislative Assembly of NCT of Delhi, Delhi-54

  
(C. Velmurugan)

Assistant Returning Officer/Joint Secretary (LAS)

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**विधान सभा  
राष्ट्रीय राजधानी क्षेत्र दिल्ली  
पुराना सचिवालय, दिल्ली-110054**

फा.सं 20/6/राष्ट्रपति/2021/एल.ए.एस-VII/विधायी/10606

दिनांक: 15.07.2022

सेवा में,

माननीय सदस्य,  
दिल्ली विधान सभा,  
दिल्ली।

**विषय: राष्ट्रपतीय चुनाव-2022, कोविड-19 पॉजिटिव निर्वाचक द्वारा मतदान के संबंध में निर्देश।**

महोदया/महोदय,

भारत निर्वाचन आयोग के निर्देशों (प्रति संलग्न) के अनुसार मुझे यह कहने का निर्देश हुआ है कि कोविड पॉजिटिव मतदाता, यदि कोई हो, तो उसे मतदान के अंतिम घंटे में या अन्य सभी गैर-कोविड मतदाताओं द्वारा अपना वोट डालने के बाद, वोट डालने की अनुमति दी जाएगी।

इसके अतिरिक्त, एहतियाती उपाय के रूप में, सभी मतदाताओं की थर्मल जाँच भी की जाएगी और किसी भी मतदाता में कोविड के लक्षण पाये जाने की स्थिति में मतदान के अंतिम घंटे अर्थात् शाम 04 बजे के बाद मतदान करने का अनुरोध किया जाएगा। माननीय सदस्यों की सुविधा के लिए चिकित्सा कक्ष एवं एकांत (आइसोलेशन) कक्ष की भी व्यवस्था की गई है।

(सी. वेलमुरुगन)

सहायक रिटर्निंग अधिकारी एवं  
संयुक्त सचिव (विधानसभा)

Telefax: 011-23890468, 23890371

Email-assemblydelhi@gmail.com

फा.सं 20/6/राष्ट्रपति/2021/एल.ए.एस-VII/विधायी/10607-609

दिनांक: 15.07.2022

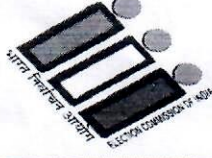
**प्रतिलिपि सूचनार्थ एवं आवश्यक कार्रवाई हेतु:-**

1. माननीय अध्यक्ष के सचिव, विधानसभा, रा.रा.क्षेत्र दिल्ली, दिल्ली-54.
2. आम आदमी पार्टी कार्यालय, विधानसभा, रा.रा.क्षेत्र दिल्ली, दिल्ली-54.
3. भारतीय जनता पार्टी कार्यालय, विधानसभा, रा.रा.क्षेत्र दिल्ली, दिल्ली-54.

(सी. वेलमुरुगन)

सहायक रिटर्निंग अधिकारी एवं  
संयुक्त सचिव (विधानसभा)





भारत निर्वाचन आयोग  
**Election Commission of India**

**Presidential Election/Immediate**  
By Speed Post/E-mail

निर्वाचन सदन  
NIRVACHAN SADAN  
अशोक रोड, नई दिल्ली 110001-  
ASHOKA ROAD, NEW DELHI-110001

No.479/LET/ECI/FUNC/P.E.-Clarf. /BIEN/2022  
To

Dated: 15<sup>th</sup> July, 2022

1. The Returning Officer for the Presidential Election-cum-Secretary General, Rajya Sabha Secretariat.
2. All Assistant Returning Officers for Presidential Election, 2022.  
(As per list).

Sub: Presidential Election, 2022- voting by Covid-19 positive elector-Instructions- reg.

Sir,

In continuation of the clarification issued with regard to queries raised during the Commission's review meeting with all Chief Electoral Officers/Assistant Returning Officers held on 06.07.2022 through video conference, vide the Commission's letter No. 479/LET/ECI/FUNC/P.E.-Video Conf./BIEN/2022, dated 13.07.2022. I am directed to state that Covid positive electors, if any, may be allowed to cast vote in the last hour of polling or after all non-Covid electors have cast their vote by following all the extant Covid instructions/guidelines issued from time to time by National Disaster Management Authority/respective State Disaster Management Authority.

Yours faithfully

**(PRAFULL AWASTHI)**  
**UNDER SECRETARY**

Copy to:

1. The Chief Electoral Officers (As per list).
2. This disposes to letter No. 1899-Home (Elec) dated 12.07.2022 of Chief Electoral Officer, West Bengal and No. 22200/2021-88, dated 14.07.2022 of Chief Electoral Officer, Tamil Nadu.